NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.179/2013

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M.

		IOT Infrastructure & Energy Services Ltd-Vs-IOT Utkal Energy Services Ltd & Ors.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Adr SM. Ratuanko Samerjee 2) Adr. Kuldeep Malliko 3) Adr. Aiman Abanllah 4) Adr. Sanchari Deberatt 4)

For letitioners.

ORDER 50/02/18.

Ld. Counsel for the petitioner is present.

It is submitted by the party that due to resolution passed by the Bar Association, Calcutta High Court arguing Counsel is not present.

Keeping in view of the submissions of the party the case is adjourned to 04/04/2018.

List it on 04/04/2018.

Sd

(Jinan K.R.) Member (I) Sd

(V.P.Singh) Member (J)